

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Yes, Sir.

(b) All procurements of Goods and Services, by Ministry of Railways, are in accordance with the Public Procurement Policy, 2012. Procurements, from Micro and Small Enterprises, made by the Ministry of Railways, during the period as per the Public Procurement Policy, 2012 are as follows:

2018-19	2019-20 (Upto January, 2020)
₹14.464 cr.	₹6,960.27 cr.

Procurement by Ministry of Railways are controlled through Union Budget approved by the Parliament. All approved Budget documents are available on the website of Ministry of Railways, which includes sanctioned plans and expenditure heads for various requirements. Further, all tenders of Ministry of Railways are issued online through Indian Railways Electronic Procurement System, and are in public domain.

(c) Out of the target of 25% of annual procurement from Micro and Small Enterprises, 4% is earmarked for procurement from Micro and Small Enterprises owned by the Scheduled Caste or the Scheduled Tribe, provided that such Micro and Small Enterprises participate in tenders and meet tender requirement and L1 price.

Extent of procurement from Micro and Small Enterprises owned by Scheduled Caste/Scheduled Tribe in cases where such declaration has been given by vendors is as follows:

2018-19	2019-20 (Upto January, 2020)
₹201.60 cr.	₹99.88 cr.

Profit making trains

†2372. CH. SUKHRAM SINGH YADAV:
SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI SAMPATIYA UIKEY:
SHRIMATI CHHAYA VERMA:

Will the Minister of RAILWAYS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) the number of trains which have been making profit during the last three years;
- (b) the number of profit-making trains that are being operated by private sector and by Government;
- (c) whether there is any plan to operate more such profit-making trains on other routes; and
- (d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Train-wise profitability is not maintained. However, net revenue surplus of Indian Railways during the last three years are as under:

(₹ in crore)	
Years	Surplus
2016-17	4913.00
2017-18	1665.61
2018-19	3773.86

(b) At present, no scheduled passenger train service over Indian Railways network is being operated by Private Train Operator(s). However, presently 4 pairs of trains *viz.* 82501/82502 Lucknow Jn.-New Delhi Tejas Express, 82901/82902 Ahmedabad-Mumbai Tejas Express, 82401/82402 Indore-Varanasi Express and 82403/82404 Indore-Varanasi Express are being operated by Indian Railway Catering and Tourism Corporation (IRCTC) on payment of haulage charge and other applicable charges to Indian Railways.

(c) and (d) A Group of Secretaries (GoS) has been constituted in 2019, with a term of one year, *inter alia*, to advice on the terms and conditions for private passenger train operators to operate trains, on PPP mode, with world class technology covering the Indian Railways network. The draft Request for Qualification and the draft Concession Agreement, along with an indicative list of over 100 origin-destination pairs for operation of passenger train services by the private entities, have been uploaded on the websites of Niti Aayog and Indian Railways for seeking feedback from the stakeholders. The terms and conditions of the project have not yet been finalized.